

(b) No, Sir.

(c) Sheds are provided at stations as per norms based on the volume of traffic dealt with. Considering the level of traffic handled at Kota City, provision of shed is not justified for the present.

[English]

**Yatri Niwas in Tamil Nadu and Karnataka**

2911. SHRI RAMACHANDRA VEER-APPA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the number of Yatri Niwas set up in Tamil Nadu and Karnataka; and

(b) the names of places where Yatri Niwas are proposed to be constructed in Tamil Nadu during the current year?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRIMADHAVRAO SCINDIA): (a) Two Yatri Niwas in Tamil Nadu have been commissioned and one in Karnataka is being set up.

(b) At present there is no proposal from the State Government of Tamil Nadu for Central assistance to construct Yatri Niwas in Tamil Nadu during the current year.

[Translation]

**Compensation of Swarn Rekha Project Oustees in Bihar**

2912. SHRI RAM TAHAL CH- OUDHARY: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether the work of Swarn Rekha Project in Bihar was started long back;

(b) if so, whether a large number of farmers have not yet been paid compensation for their lands which was acquired for the purpose;

(c) if so, whether there is any proposal to compensate and to provide employment to the dependents of land oustees; and

(d) if so, the details in this regard?

THE MINISTER OF STATE FOR POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) Unit No. I of Swarnrekha Hydel Project was commissioned on 14th October, 1977; Unit II was commissioned on 18th October, 1980.

(b) to (d). The Bihar Government authorities have informed that Rs. 11 lakhs have been paid to affected villagers from time to time through the Land Acquisition officer Hazari Bagh and Ranchi as per rules as compensation for 307.20 acres of land. As many as 24 persons in Class III and 84 persons in Class IV have been provided employment from the affected villagers.

**Acquisition of Land for Khelari and Rai collieries in Bihar**

2913. SHRI RAM TAHAL CH- OUDHARY: Will the Minister of COAL be pleased to state:

(a) the details of area of land acquired for various works in Khelari and Rai collieries of Bihar under the Central Coalfields Limited;

(b) whether there is any proposal to rehabilitate the land oustees; and

(c) if so, the steps proposed to be taken in this regard?